



INDEX
TO
LOK SABHA DEBATES
(THIRTEENTH SERIES)
VOLUME XX TO XXI

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EIGHTH SESSION OF THE THIRTEENTH LOK SABHA

November 19, 2001 to December 19, 2001

Kartika 29, 1923 (Saka) to Agrahayana 28, 1923 (Saka)

LOK SABHA SECRETARIAT
NEW DELHI

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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals in parenthesis followed by the date of the Debates and column number or numbers, as the case may be [Printed as (I—27-10-00) 39]

All the Bills are alphabetically arranged under the main heading "BILL(S)"

Information is arranged in an alphabetical order starting from main keyword followed by other keyword for *eg*: Matters relating to Defence are put under Broad head "Defence" followed by other keywords like "Defence Estate officers", "Defence Land" etc.

All the papers laid on the Table of Lok Sabha are indexed only under the main heading "PLT".

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.	Adjournment Motion
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.G	Demands for Grants
DEG	Demands for Excess Grants
D.E.G (R)	Demands for Excess Grants (Railways)
D.S.G	Demands for Supplementary Grants
D.S.G (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H.a.H. Dis.	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M.	Motion
Q.P.	Question of Privilege
Pet.	Petitioners

(M)

R.S.	Rajya Sabha
Res.	Resolution
St.	Statement
Rule 377	Under Rule 377
Rule 193	Under Rule 193
PLT	..		Papers Laid on the Table
ADB	Asian Development Bank
BCCI	Board of Cricket Control for India
BCCL	..		Bharat Coking Coal Ltd.
BPCL	Bharat Petroleum Co. Ltd.
C.E.C.	Chief Election Commissioner

PART I—SUBJECT INDEX

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